

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/118/2016
NAME OF THE PETITIONER(S) : GUNA ENGINEERING PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. CA. V. SANKAR	A R. for Petitioner	[Signature]
2. B. Sarath babu	Counsel for Respondent	B. Sarath babu

ORDER

PCS representing the applicant company present and made his submissions.
Counsel for respondent present. Order is reserved.

[Signature]
K Anantha Padmanabha Swamy
Member (Judicial)

bc